

शक्ति चालित हलों की पर्याप्त मांग को ध्यान में रखते हुए 6-4-1966 को औद्योगिक लाइसेंस दिया गया था।

(ग) जी. हां।

#### **Appointment of Commissions under Commission of Enquiry Act**

\*148. SHRI F. H. MOHSIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many Commissions under the Commission of Enquiry Act have been appointed since the Janata Party has come into power at the Centre;

(b) the name or names of the Commissions; and

(c) the terms of reference of the various Commissions appointed and the period within which the Commissions are expected to report?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) Six Commissions have been appointed at the Centre since the Janata Party has come into power.

(b) and (c). The relevant Notifications appointing the Commissions are laid on the Table of the House [Placed in Library. See No. LT. 473/77].

#### **Plans for Backward Districts**

\*149. SHRI S. D. SOMASUNDARAM: Will the Minister of PLANNING be pleased to state:

(a) the present position of implementation of recommendation of Estimates Committee in paras 2.109-2.110 of their 69th Report (5th Lok Sabha) regarding formulation of district plans for each backward district;

(b) the number of districts which have been covered, particularly in Tamil Nadu;

(c) the stages of implementation of such plans; and

(d) whether Government propose to make a review of such plans with a view to making them realistic and amenable to orderly fulfilment?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Following the recommendations of the Estimates Committee, the Planning Commission had impressed upon the State Governments the need for taking steps for the formulation of district plans.

(b) The position in March, 1976 was reported to the House in reply to part (b) of Lok Sabha Unstarred Question 1272 answered on 24th March, 1976. Tamil Nadu had even then prepared district perspective plans for 23 development districts through 13 district planning cells and techno-economic feasibility studies had been completed for more industrially backward districts, viz. Ramanathapuram, Dharmapuri, Thanjavur and South Arcot. Report on the present position of the plans has been called for from the State and will be laid on the Table of the House.

(c) The implementation of the plans will depend on the resources that can be earmarked for the various parts of the plan from the State Plan resources. As regards present position information has been called for and will be laid on the Table of the House when received.

(d) The main parameter for a district plan is that it must be realistic and be capable of performance within a reasonable time frame. With the present thrust on integrated rural development and employment, the district plans will be reviewed and the work will be taken up as preparatory to the Sixth Plan Programme.

#### **Conversion of Trainees to Apprentice in Eastern Coalfields Limited**

\*154. SHRI ROBIN SEN: Will the Minister of ENERGY be pleased to state:

(a) whether the trainees in Eastern Coalfields Ltd. recruited in 1974 were

converted to apprentice under apprenticeship scheme, 1961 forcibly during emergency affecting adversely their service condition as trainees; and

(b) whether the Ministry propose to reconvert them as trainee and give them all facilities as trainees?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The trainees recruited in 1974 by Eastern Coalfields Ltd. were brought under the Apprentices Act, 1961 between September 1974 and October 1975. This did not in any way adversely affect their service conditions as trainees.

(b) It is not proposed to re-convert them into trainees as no additional benefits would accrue to them by doing so.

### राजस्थान और मध्य प्रदेश में ग्रामीण विद्युतीकरण

\* 155. डा० लक्ष्मीनारायण पांडेय :  
क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ग्रामीण विद्युतीकरण योजना के अन्तर्गत राजस्थान और मध्य प्रदेश से प्राप्त योजनाएं अभी विचाराधीन हैं और

(ख) यदि हां, तो इस संबंध में बिलम्ब के क्या कारण हैं ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) :  
(क) 31-5-1977 की स्थिति के अनुसार, ग्राम विद्युतीकरण निगम लि० के पास राजस्थान राज्य बिजली बोर्ड द्वारा प्रायोजित 34 ग्राम विद्युतीकरण स्कीमें तथा मध्य प्रदेश बिजली बोर्ड द्वारा प्रायोजित 52 स्कीमें विचाराधीन थीं। इन में से, प्रारम्भिक संवीक्षा तथा या क्षेत्र मूल्यांकन करने के बाद निगम ने राजस्थान की 13 स्कीमें और मध्य प्रदेश की 27 स्कीमें संबंधित बोर्डों को संशोधन के लिए वापिस भेज दी हैं। शेष स्कीमें निगम के पास विचाराधीन हैं।

(ख) निगम के पास विचाराधीन राजस्थान राज्य बिजली बोर्ड की 21 शेष स्कीमों में से 20 स्कीमें पिछले पांच महीने के दौरान प्राप्त हुई हैं। एक स्कीम 5 महीनों से ज्यादा अवधि से विचाराधीन है। 1976-77 के दौरान इस स्कीम पर विचार नहीं किया जा सका क्योंकि न्यूनतम आवश्यकता कार्यक्रम के अधीन राज्य को आवंटित की गई धनराशि बोर्ड द्वारा निर्दिष्ट प्राथमिकताओं के आधार पर अन्य स्कीमों की स्वीकृति के लिए पूर्ण रूप से उपयोग में लाई जा चुकी थी।

निगम के पास विचाराधीन मध्य प्रदेश बिजली बोर्ड की शेष 25 स्कीमों में से 22 स्कीमें पिछले 5 महीनों के दौरान प्राप्त हुई हैं। 3 स्कीमें 5 महीनों से ज्यादा समय से विचाराधीन हैं। इन में से एक विशेष पारेषण स्कीम है और इस पर विचार करके इसके द्वारा पोषित बंक-अप क्षेत्रों की स्कीमों के प्राप्त होने पर किया जाएगा। इन स्कीमों की बोर्ड से प्रतीक्षा की जा रही है। एक स्कीम बोर्ड द्वारा सूचित प्राथमिकताओं में शामिल नहीं है। तीसरी स्कीम 1976-77 के दौरान इस कारण स्वीकृत नहीं की जा सकी कि राज्य के पास न्यूनतम आवश्यकता कार्यक्रम के अन्तर्गत धन उपलब्ध नहीं था। चालू वित्त वर्ष के दौरान स्वीकृति दिए जाने के लिए इस पर विचार किया जा रहा है।

### Research and Analysis Wing

\* 156. SHRI JYOTIRMOY BOSU:  
Will the PRIME MINISTER be pleased to state:

(a) to what extent the Research and Analysis Wing was used within the country against Congress-opposed political parties and their leaders and even against Congressmen by Smt. Indira Gandhi, her son and Government;